

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-560(PB)/2017

IN THE MATTER OF:

Alchemist Asset Reconstructions Co.Pvt. Ltd. APPLICANT / PETITIONER
Vs
NIIL Infrastructure Pvt. Ltd. RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 24.01.2018

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)


PRESENTS:

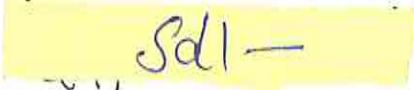
For the PETITIONER :-

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 7th February 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


R. VARADHARAJAN
MEMBER (JUDICIAL)